

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 13.08.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit No. 1909/16	MrAshokumar Sakharam Jadhav  v/s MCGM	NM Hearing	M.A.Attar	
2	St No. 3791/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
3	St No. 3792/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
4	St No. 3793/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
5	St No. 3794/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
6	St No. 3974/20	Lal Sharan Co-op.  v/s MCGM	Ad-Interim Order		